

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-261-2020

School Managing Committee

Shri Shantadurga Shikshan Samiti

Smt Indirabai V. Bhat

Dhavlikar High School, Rep.

By its

... Petitioner

Vs

The Director of Education, Directorate

of Education and anr.

... Respondents.

Shri A. Bhobe, Advocate for the Petitioner.

Shri P. S. Lotlikar, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

The learned counsel for the second respondent informs me that he has already served copy of the reply on the petitioner's counsel but he needs some more time to upload that reply online for the Court's perusal.

2. Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

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